

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 02/14/2(41)/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Pan Macmillan Publishing India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Samrish Bhanja, PCS

For the Respondent: Mr. Manish Raj, CP for ROC, Delhi

ORDER

Report has been filed by the ROC.

Arguments heard, reserved for orders.

- Sd/-

**(S. K. Mohapatra)
Member (T)**

- S-d - /

**(Ina Malhotra)
Member (J)**